

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 03.06.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 382 of 2021	Kamal K Singh Vs. Nitin Arora & Anr.	Mahesh Agarwal	
2.	Comp. App. (AT) (Ins) No. 383 of 2021	Kamal K Singh Vs. Milan Vasant Sanyasi & Anr.	Mahesh Agarwal	
3.	Comp. App. (AT) (Ins) No. 384 of 2021	Kamal K Singh Vs. Dinesh Gupta & Anr.	Mahesh Agarwal	

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**